इसे वेबसाईट www.govtpressmp.nic.in से भी डाउन लोड किया जा सकता है.



मध्यप्रदेश राजपद्य

(असाधारण) प्राधिकार से प्रकाशित

क्रमांक 485]

भोपाल, गुरुवार, दिनांक 15 सितम्बर 2022-भाद्र 24, शक 1944

विधि और विधायी कार्य विभाग

भोपाल, दिनांक 15 सितम्बर 2022

क्र. 13865-199-इक्कीस-अ(प्रा.).—भारत के संविधान के अनुच्छेद 348 के खण्ड (3) के अनुसरण में, मध्यप्रदेश विश्वविद्यालय (संशोधन) विधेयक, 2022 (क्रमांक 6 सन् 2022) का अंग्रेजी अनुवाद राज्यपाल के प्राधिकार से एतद्द्वारा प्रकाशित किया जाता है.

> मध्यप्रदेश के राज्यपाल के नाम से तथा आदेशानुसार, राजेश यादव, अतिरिक्त सचिव.

MADHYA PRADESH BILL No. 6 of 2022

THE MADHYA PRADESH VISHWAVIDYALAYA (SANSHODHAN) VIDHEYAK, 2022 A Bill Further to amend the Madhya Pradesh Vishwavidyalaya Adhiniyam, 1973.

Be it enacted by the Madhya Pradesh Legislature in the seventy-third year of the Republic of India as follows:—

Short title and commencement.

- 1. (1) This Act may be called the Madhya Pradesh Vishwavidyalaya (Sanshodhan) Adhiniyam, 2022.
 - (2) It shall come into force from the date of its publication in the Madhya Pradesh Gazette.

Amendment of Second Schedule.

- 2. In the Second Schedule to the Madhya Pradesh Vishwavidyalaya Adhiniyam, 1973 (No. 22 of 1973),—
 - (i) in Part I, for serial number 6 and entries relating thereto, the following serial number and entries relating thereto shall be substituted, namely:—

S. No.	Name of university	Headquarters	Territorial jurisdiction (area comprised within the limits of revenue district)
(1)	(2)	(3)	(4)
"6. I	Barkatullah Vishwavidyalaya, Bhopal	Bhopal	Bhopal, Sehore, Raisen, Vidisha, Hoshangabad, Rajgarh, Harda and Betul.";

(ii) in Part II, for serial numbers 2 and entries relating thereto, the following serial number and entries relating thereto shall be substituted, namely:—

S. No.	Name of university	Headquarters	Territorial jurisdiction (area comprised within the limits of revenue district)
(1)	(2)	(3)	(4)
	ja Shankar Shah University, hindwara.	Chhindwara.	Chhindwara, Seoni and Balaghat ".

STATEMENT OF OBJECTS AND REASONS

In the Madhya Pradesh Vishwavidyalaya Adhiniyam, 1973 (No. 23 of 1973), the territorial jurisdiction of Raja Shankar Shah Vishwavidyalaya, Chhindwara includes Seoni, Balaghat and Chhindwara of Jabalpur division and one district Betul of Narmadapuram division, The remaining districts Hoshangabad and Harda of Narmadapuram division are included in the territorial jurisdiction of Barkatullah Vishwavidyalya, Bhopal. In view of ease of transportation and administrative convenience, it is proposed to re-incorporate Betul district in Barkatullah University, Bhopal. Therefore, suitable amendments are proposed in the Madhya Pradesh Vishwavidyalaya Adhiniyam, 1973 (No. 23 of 1973).

2. Hence this Bill:

BHOPAL:

Dated, the 22nd June, 2022.

Dr. MOHAN YADAV *Member-in-Charge*.